

O.A. 268/96

Smt. Yudhika Biswas

1/1.5.96

Shri M.L.Paswan, Registrar I/c.

No defect. List before the Bench
on 10.5.96 for admission.

SKS

10.05.96

Counsel for the applicant : Shri R.K.Jha.

At the request of learned counsel for the applicant, Shri R.K.Jha, the case may be listed before an appropriate Division Bench for admission as and when the same is constituted.

N.K.V.
(N.K.Verma)
Member (A)

3/ 6.11.96.

Shri R.K. Jha, the counsel for the applicant.

Heard. Admit. Issue notices to the respondents to file W/S within four weeks. Rejoinder, if any, may be filed within two weeks. List this case on 24.12.96 before the Registrar for completion of pleadings.
Requisites to be filed within one week.

1/CBS/

(K.D. Saha)

Member (A)

V.N.M.
(V.N.Mehrotra)

Vice-chairman

Notice issued
by Regd with AD
on 14/11/96
SIR Rawat
Bhawan
23-12-96

4/ 24.12.96. The learned counsel for the applicant is present. None for the respondents. Notices have been issued. S/R awaited. List on 3.2.97 for W/S.

/CBS/

(M.L. Paswan)

Registrar I/C:

5/3.2.1997

The learned counsel for the applicant Shri A.N. Jha is present. Shri Gyan Prakash Ojha Jr. to Mr. A.K. Tripathi learned counsel appears for the respondents. Notices have been issued to the respondent's. Put up on 3.3.1997 for filing W/s and S.R.

MPS.

(S.P. Sinha)

Dy. Registrar I/c

6/3.3.1997

None for the parties. No W/s has yet been filed. Put up on 11.4.1997 for filing W/s and SR.

MPS.

(S.P. Sinha)

Dy. Registrar I/c

7/11/104.97

Power filed by
the respondent
and kept in
file. 1/5/97

T. Torno
15/97

No w/s has yet been filed. Put up on 06.06.97 for filing w/s.

(S.P. Sinha)

Registrar I/c

8/6.6.1997

None for the parties. No W/s has yet been filed. Put up on 17.7.1997 for filing W/s as a last chance.

MPS.



(S.P.Sinha)
Dy.Registrar I/c

9/17.7.1997

None for the parties. No W/s has yet been filed though sufficient time was given therefore. In the circumstances, let it be listed before the Hon'ble Bench for direction on 6.8.1997.

MPS.

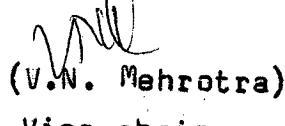


(S.P.Sinha)
Dy.Registrar I/c

10./ 6.8.97.

W/S has not been filed so far. Four weeks further time is allowed for the same. ~~Two weeks~~
~~Rejoinder, if any, may be filed within~~
two weeks thereafter. List it on 26.9.97 for direction.

/CBS/



(V.N. Mehrotra)

Vice-chairman

11./ 26.9.97.

Since Bench is not available today, the case is adjourned to 1.12.97 for direction.

/CBS/



(V.K. Srivastava)

Dy. Registrar.

12./ 1.12.97.

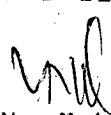
W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter. List it on 10.2.98 for direction.

/CBS/



(S. Das Gupta)

Member (A)



(V.N. Mehrotra)

Vice-chairman

10.2.98

CM Counsel for the respondents states that he will be filing written statement today. The applicant may file rejoinder within 3 weeks. List for direction on 22.4.98.

w/s on behalf of Respondents.
filed!

N. TOPIC
17.2.98

On

VNL

(R. Rangarajan)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

14/22.04.98

xx w/s filed on behalf of the respondents.
List on 31.07.1998 for hearing.

SKJ

(G. Narasimham)
Member (J)

(L.R.K. Prasad)
Member (A)

15/31.7.1998

Shri A.N.Jha, learned counsel for the applicant.
Shri Ajay Tripathi, learned counsel for the respondents.
With consent, the case is adjourned to 16.10.1998 for hearing.

MPS.

(L.R.K. Prasad)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

16/16.10.1998

Shri A.N.Jha, counsel for the applicant.

At the request made by the learned counsel for the applicant, list it for hearing on 5.1.1999.

MPS.

(Lakshman Jha)
Member (J)

(L.R.K. Prasad)
Member (A)

17./ 5.1.99

List it on 9.4.99 for hearing.

/CBS/

(LAKSHMAN JHA)
MEMBER (J)

(L.R.K. PRASAD)
MEMBER (A)

O.A. 268/96

18/9.4.1999 List it for hearing on 24.5.1999.

MPS.

LJ
(Lakshman Jha)
Member (J)

NRK
(L.R.K. Prasad)
Member (A)

19

24.5.99

CM

List for hearing on 26.7.99.

LJ
(Lakshman Jha)
Member (J)

NRK
(L.R.K. Prasad)
Member (A)

20/26.7.1999

Shri A.N.Jha, counsel for the applicant.

On the request of the learned counsel
for the applicant, list it for hearing on
2.9.1999.

MPS.

NRK
(L.R.K. Prasad)
Member (A)

SN
(S. Narayan)
Vice-Chairman

21/2.9.1999

Shri R.K.Jha, counsel for the applicant.

None for the respondents.

List it for hearing on 25.10.1999.

MPS.

LJ
(Lakshman Jha)
Member (J)

NRK
(L.R.K. Prasad)
Member (A)

22/25.10.99 None for the parties.

List it for hearing on 10.12.1999.

AKJ

L.JHA
(L.JHA)
MEMBER (J)

N.R.K.P
(L.R.K.PRASAD)
MEMBER (A)

23/10.12.99

List it for hearing on 1.2.2000.

AKJ

L.JHA
(L.JHA)
MEMBER (J)

L.R.K.P
(L.R.K.PRASAD)
MEMBER (A)

24./ 1.2.2000.

For want of time, hearing is adjourned to
29.3.2000.

/CBS/

L.HMINGLIANA
(L.HMINGLIANA)
MEMBER (A)

S.NARAYAN
(S. NARAYAN)
VICE-CHAIRMAN

25./ 29.3.2000.

On the request made by the counsel for the applicant,
list it on 28.4.2000 for hearing.

/CBS/

S.NARAYAN
(S. NARAYAN)
VICE-CHAIRMAN

26./ 28.4.2000.

For want of time, hearing is adjourned to
31.5.2000.

/CBS/

L.R.K.P
(L.R.K. PRASAD)
MEMBER (A)

S.NARAYAN
(S. NARAYAN)
VICE-CHAIRMAN

32

31.5.2000

CM

List on 2.8.2000 for hearing.

(L.R.K.Prasad)
Member (A)

(S.Narayan)
vice-chairman

33/2.8.2000 Shri A.N.Jha, counsel for the applicant.
Shri Vikash Jha, JC to Shri G.Bose, Rly. counsel.
With mutual consent, list it for hearing

MPS

(L. Hmingliana)
Member (A)

(Lakshman Jha)
Member ()

34

5.9.2000

'CM

For want of time, list it on 18.10.2000
for hearing.

(L-Hmigiana)
M(A)

(L.Jha)
M(T)

35./ 18.10.2000.

As the D.B. of court no. 1 is sitting at Ranchi, list it on 23.11.2000 for hearing.

1/CBS/

(L. HMINGLI ANA)
MEMBER (A)

(L. JHA)
MEMBER (3)

36 / 23.11.2000.

For want of D.B., hearing is adjourned to 5.1.2001.

(SBS)

(L.R.K. PRASAD)/M(A)

OA - 268/96

37./ 5.1.2001.

For want of time, hearing is adjourned to
1.3.2001.

Pras

Sury

/CBS/ (L.R.K. PRASAD)/M(A)

(S. NARAYAN)/V.C.

38./ 1.3.2001.

Shri A.N. Jha, the counsel for applicant.
Shri Vikash Jha, Jr. to Shri G. Bose, the
counsel for the respondents.

The learned counsel for the applicant
submits on instruction that this OA be permitted
to be withdrawn. In the light of the submissions,
this OA is dismissed as withdrawn.

Pras

Sury

/CBS/ (L.R.K. PRASAD)/M(A)

(S. NARAYAN)/V.C.